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is put in the final charge of the military. Even though they might not be there, it is their charge. Even the police have to function under military directions. The police are there at various parts of the border and at various places. There some military is stationed and it is the responsibility of the military to move their forces or station them where they think it is proper.

TRADE PACTS AND TRADE DELEGATIONS

•3. SHRI M. P. BHARGAVA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) what trade pacts have been entered into between India and other countries during the six months ending 31st March, 1959; and

(b) the trade delegations which visited India and the number of trade delegations which went to other countries from India during the same period?

THE DEPUTY MINISTER OF COM-MERCE AND INDUSTRY (SHRI SATISH CHANDRA): (a) During the six months period ended 31st March, 1959, trade agreements or protocols were signed with U.S.S.R., German Democratic Republic, Polish Peoples' Republic and the Republic of Iraq. The trade agreement with Austria and the validity of the schedules appended to the Indo-Swedish trade agreement were extended.

(b) During the same period, trade delegations from Mongolia, the Republic of Iraq and Sweden visited India and one Indian delegation went to U.S.S.R., German Democratic Republic and Polish Peoples' Republic.

SHRI M. P. BHARGAVA: May I know what are the main commodities which would be affected by these pacts?

SHRI SATISH CHANDRA: Copies of all the agreements are available in the Library and I would invite the attention of the hon. Member to them. The schedules are also there. SHRI B. SHIVA RAO: Has the hon. Deputy Minister observed that in spite of all these trade pacts and delegations, our export trade has been on the decline in respect of a number of commodities? I would further like to know whether there is any special section or department in his Ministry which keeps a close watch on the export trends and brings any adverse factors to the notice of his Ministry for prompt remedial action?

SHRI SATISH CHANDRA: There is a separate Directorate for export promotion and a Board of Foreign Trade under the Director-General of Foreign Trade. These as well as the Ministry watch the progress of exports or the deterioration, if any, in respect of particular commodities. During the last year there has been improvement in respect of some commodities and exports of some others has declined. It is true that the exports have gone down, but efforts are made continuously to study the problem.

ग्राचार्य रघुवीर : क्या मंगोलिया के साथ किन्हीं वस्तुओं के व्यापार करने का निरुचय हुआ है ?

श्वी सतीश चन्द्र : मंगोलिया से अभी तक हिन्दुस्तान का कोई विशेष व्यापार नहीं या । उनकी स्टेट ट्रेडिंग कारपोरेशन से बातचीत हुई जिसमें यह तय हुआ है कि कुछ चीर्जे अगर वे ले सकें तो यहां से लें । लेकिन हम वहां से क्या ले सकेंगे यह अभी साफ नहीं है । वे लोग यहां आये थे, उनसे हमारी बातचीत हुई, लेकिन क्या चीर्जे उन से ली जा सकती हैं और वे क्या लेंगे इसके बारे में अभी तक राय कायम नहीं हई है ।

श्री पां० ना० राजभोज : क्या यह सभी डेलीगेज्ञन ग्राफिज्ञल थे या कोई प्राइवेट भी था ?

श्वी सतीश चन्द्र : मुख्य उत्तर में मैंने ग्राफिशल डेलीगेशनों की बात की । इनके ग्रलावा कुछ नान ग्राफिशल डेलीगेशनस भी यहां ग्राये । श्री पां० ना० राजभोज : इस डे तीगेशन के ऊपर हमारी कितनी विदेशी मुद्रा खर्च हुई ?

श्री सतीक्ष चन्द्र : मैंने अर्ज किया कि हमारा एक आफिशल डेलीगेशन यू० एस० एस० आर, जी० डी० आर० और पोलेंड गया। उसके ऊपर अभी तक जो खर्च आया है वह करीब सत्तावन हजार है और कुछ थोड़ी सी रकम अभी बाकी है जो देनी है।

IMPORT OF CAMPHOR

*4. SHRI M. P. BHARGAVA: Will the MINISTER OF COMMERCE AND INDUSTRY be pleased to refer to the reply given to Starred Question No. 45 in the Rajya Sabha on the 11th February, 1959 and state:

(a) the figures of imports of camphor during December, 1958 and January, 1959; and

(b) whether any further licences for import of camphor have been granted in the months of February and March, 1959?

THE MINISTER OF COMMERCE (SHRI N. KANUNGO) : (a) The quantity of camphor imported during December 1958 and January 1959 was 32,234 lbs. and 17,139 lbs. respectively.

(b) Yes, Sir.

SHRI M. P. BHARGAVA: May I know, Sir, how much of this quantity was imported by the State Trading Corporation.

SHRI N. KANUNGO: The State Trading Corporation has not imported anything at all up till now.

SHRI M. P. BHARGAVA: May I know, Sir, whether it is a fact that the State Trading Corporation was granted a licence for importing camphor?

SHRI N. KANUNGO: Yes, Sir. The Rtate Trading Corporation was grant-

ed a licence because prices had shown a tendency of going up too high, and as a result of the licence being granted to the State Trading Corporation, prices have come down and the first* shipment of import by the State Trading Corporation is likely to reach India somewhere this month or the next.

SETTING UP OF METHANOL PLANT AT SINDRI

*5. SHRI M. P. BHARGAVA: Will the MINISTER OF COMMERCE AND INDUSTRY be pleased to state:

(a) when the Methanol Plant lying at Sindri is likely to be put into operation; and

(b) who is setting up the plant?

THE DEPUTY MINISTER OF COM-MERCE AND INDUSTRY (SHRI SATISH CHANDRA) : (a) and (b): The matter is under examination.

SHRI M. P. BHARGAVA: May I know if a project work report has been received about this Methanol Plant?

SHRI SATISH CHANDRA: Two experts from West Germany are already in S ndri. They have not yet submitted the project report; it is expected shortly.

SHRI M. P. BHARGAVA: May I know whether any Indian consulting engineers have also been asked to give project reports?

SHRI SATISH CHANDRA: **This** problem has been examined several times by the technicians of Sindri Fertilizer Factory and also by a committee consisting of the Senior Industrial Adviser (Chemicals) to the

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